

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 12.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/871/2023 in Company Petition IB/80/2023
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Sri Rajesh Agarwal
UNDER SECTION	95 of IBC

**ORDER**

**IA (IBC)/871/2023**

This IA is filed by the RP as well as objections to the RP report have already been filed. Therefore, the application has become infructuous.

**Company Petition IB/80/2023**

**Present:** Ld. Counsel Mr. G.P. Yash Vardhan for the Petitioner.

Ld. Counsel Ms. Mayur Mundra for the Respondent.

Pleadings stand completed. For arguments, **matter is adjourned to 30.07.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**